

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ONYX HOSPITALITY INDIA PRIVATE LIMITED

1	Name of Corporate Person	ONYX HOSPITALITY INDIA PRIVATE LIMITED
2	Date of incorporation of corporate Person	05/02/2010
3	Authority under which corporate Person is incorporated / registered	Registrar of Companies, Delhi
4	Corporate Identity Number of corporate Person	U55101HR2010PTC040058
5	Address of the registered office of corporate Person	J-7057, Devinder Vihar Sector-56, Gurugram, Haryana-122011
6	Liquidation commencement date of corporate person	28 th Day of February, 2022
7	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	CS Sanjay Khandelwal E-7/12, LGF, Malviya Nagar, New Delhi - 110017 Email: sanjay918@gmail.com Ph. No.- 9899516433 /9289444666 Regn No:IBBI/IPA-002/IP-N00175/2017-18/10447
8.	Last date for submission of claims	30 th Day of March, 2022

Notice is hereby given that the Company, Onyx Hospitality India Private Limited has commenced voluntary liquidation on 28th Day of February, 2022.

The stakeholders of Onyx Hospitality India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th Day of March, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sanjay Khandelwal
Regn No: IBBI/IPA-002/IP-N00175/2017-18/10447



Date: 28.02.2022
Place: New Delhi